

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 130/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Femtex Mercantile (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Sheetal Mehra ilb Yogesh Allva	Advocate for petitioner	

Common Order

CSP 129/230-232/NCLT/MB//MAH/2017
CSP 130/230-232/NCLT/MB//MAH/2017
CSP 131/230-232/NCLT/MB//MAH/2017
CSP 132/230-232/NCLT/MB//MAH/2017
CSP 133/230-232/NCLT/MB//MAH/2017

List this matter to 3.5.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)